

compared to 1984-85 include crude oil, tea, chemical & Allied products, jute manufacturers, cotton fabrics, tobacco unmanufactured, metal manufactures (excl. Iron & Steel), Sugar & oil cakes. On the other hand, principal commodities whose imports have increased during 1985-86 as compared to 1984-85 include machinery & transport equipment, iron & Steel, metaliferrous ores & metal scrap, non-ferrous metals, artificial resins, plastic materials etc. chemicals (organic & inorganic), Professional Scientific controlling instruments etc. and pulp and waste paper.

(c) According to the provisional data available some of the principal trading countries to whom our exports have fallen and/or from whom our imports have risen during 1985-86 as compared to the preceding year include Belgium, France, Netherlands, Federal Republic of Germany, Italy, UK, Switzerland, Australia, Iran, Japan, Nepal, Singapore, Korea Rep., Oman, Saudi Arabia, UAE, Arab Republic of Egypt, USA, Canada and Brazil.

(d) The foreign trade situation of India is under constant review. Continuous efforts are being made by the Govt. to boost exports and encourage efficient import substitution.

#### Change in DMT/PTA Import Policy

627. SHRI GANGA RAM : Will the Minister of COMMERCE be pleased to state :

(a) whether the CCT&E announced change in the import policy on DMT/PTA import in April/May 1985;

(b) if so, whether the new manufacturers such as Bonagaigaon Refineries and Petro-Chemicals Limited and Bombay Dyeing were utilising to their full capacity at that time; and

(c) if not, the reasons for change in import policy in respect of these items ?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : (a) Under the Import Policy for 1985-88 announced on 12th April, 1985, the item DMT was in the Limited Permissible List and the item TPA was under Open General Licence. On 29.5.1985 TPA was also shifted to the Limited Permissible List. Import of items appearing in Limited Permissible List is allowed under Supplementary Licences Procedure on the basis of essentiality certificate from Sponsoring Authority and clearance from indigenous angle.

(b) and (c) TPA was shifted to the Limited Permissible List so as to ensure full utilisation of indigenously produced DMT, the alternative raw material for the manufacture of Polyester fibre, filament yarn etc.

#### Construction of Youth Hostels in Kerala

628. PROF. K.V. THOMAS : Will the Minister of TOURISM be pleased to state :

(a) number of youth hostels proposed to be started in Kerala during the Seventh Plan to help tourists;

(b) the cost of this project;

(c) whether a youth hostel will be started at Cochin;

(d) whether financial assistance will be purchased boats for tourists at Cochin and other tourist centres ; and

(e) number of motels to start along the National Highway in Kerala ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) to (c) During the Seventh Five Year Plan youth hostels are proposed to be set up at Ernakulam and Calicut. The Department of Youth Affairs and Sports have already sanctioned estimates amounting to Rs. 22,71,000/- + departmental charges @ 11½% payable to CPWD for Calicut Youth Hostel and released an amount of Rs. 22,57,110/- + departmental charges @